HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST

Cases Listed for Mediation on 10.11.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCMC/SMD/3.0/19/2026	Crl. Petn No. 125 of 2026 with Crl. M. C. No. 187 of 2026	Shri Balminton R. Sangma -Vs- The State Of Meghalaya And 4 Ors	Mr. P. T. Sangma	Mr. J. Thabah, Mr. A.G. Momin	Shri. Albert W. Lanong Chief Judicial Magistrate, Khliehriat	2:00 PM	Video Conferencing	Video Conference Room
2	HCMC/SMD/3.0/20/2026	WP(C) No. 80 of 2026	Smti. Nursecy Mary Wanniang -Vs- State Of Meghalaya & 5 Ors.	Mr. J. Thabah	Mr. J.N. Rynjah, Ms. E. B. Passah, Mr. E. Marbaniang	Shri. Albert W. Lanong Chief Judicial Magistrate, Khliehriat	3:00 PM	Video Conferencing	Video Conference Room
3	HCM/SMD/3.0/5/2026	WP(C) No. 244 of 2026	Ganga Tiwari -Vs- State Of Meghalaya And Ors	Mr. N. Upadhyay, Ms. N. M. Kharshemlang	Mr. E. R. Chyne	Smti. E. Shabong Special Judge (NDPS), Shillong	10:30 AM	Physical	Video Conference Room
4	HCM/SMD/3.0/4/2026	WP(C) No. 243 of 2026	Md. Jainuddin Alam -Vs- State Of Meghalaya And Ors	Mr. N. Upadhyay	Mrs. T. Yangi, Ms. A. D. Syiem, Mr. E. R. Chyne	Smti. E. Shabong Special Judge (NDPS), Shillong	1:00 PM	Physical	Video Conference Room

Cases Listed for Mediation on 11.11.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/21 82026	WP(C) No. 287 of 2024	Teimonlang Lamare & 4 Ors -Vs- State of Meghalaya & Ors.	Mr. E. lalsangluaia	Ms. R. Colney	Shri C. Ksoo Asst. Profesor, Shillong Law College	3:00 PM	Physical	Video Conference Room
2	HCM/SMD/3.0/12 /2026	WP(C) No. 330 of 2026	Rosallin M. Momin -Vs- The State of Meghalaya And Ors	Ms. G. Ch. Marak	Mr. J. Thabah Ms. E. B. Passah	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	02:00 PM	Video Conference	Video Conference Room
3	HCM/SMD/3.0/24 /2026	WP(C) No. 394 of 2026	Swillian Bareh -Vs- State of Meghalaya and Ors	Mr. N. Khera	Ms. Z.E. Nongkynrih Mr. S.D. Upadhaya Ms. B. Rapsang	Dr. D. Mawlong Asst. Professor, Shillong Law College, Shillong	10:00 AM	Physical	Annex Building
4	HCM/SMD/3.0/25 /2026	WP(C) No. 266 of 2026	Jerry Sangma and Anr -Vs- State of Meghalaya and 5 Ors	Mr. M.R. Marak	Ms. G.Ch. Marak	Dr. D. Mawlong Asst. Professor, Shillong Law College, Shillong	11:00 AM	Physical	Annex Building

Cases Listed for Mediation on 12.11.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/2/ 2026	WP(C) No. 50 of 2026	Rimbitha M. Marak -Vs- State Of Meghalaya And 3 Ors	Ms. G. Ch. Marak	Mrs. T. Yangi, Ms. I. Lyngwa, Mr. H. M. Sarkar	Smti. E. Shabong Special Judge (NDPS), Shillong	10:30 AM	Physical	Video Conference Room
2	HCM/SMD/3.0/23 /2026	WP(C) No. 275 of 2024	Yatra -Vs- State of Meghalaya & 14 Ors	-	-	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	10:30 AM	Physical	Annex Building